

[*Translation*]

SHRI NARAYAN CHOUBEY (Midnapore) : You have listed the discussion under Rule 193 at the end.

MR. SPEAKER : It is done like this.

SHRI NARAYANN CHOUBEY : Nobody remains in the House at that time.

MR. SPEAKER : This is their responsibility. We shall do it like this that four to five Members from this side may speak and four to five Members from that side may speak.

[*English*]

Why should they not remain ?

They should be there. It is their moral responsibility to sit here. If they don't, I do not like that.

They should show an awareness to the situation and I hope the members will realise the importance of it.

SHRI NARAYAN CHOUBEY : You tell them also.

MR. SPEAKER : I tell everybody in the House.

SHRI NARAYAN CHOUBEY : Including them.

MR. SPEAKER : Including them and you too.

12.09 hrs.

[*English*]

#### MATTERS UNDER RULE 377

*1. Need to provide funds for Talcher Super Thermal Plant and I.B. Valley Thermal Project of Orissa.*

SHRI SRIBALLAV PANIGRAHI (Deogarh) : Orissa is presently passing through an acute Power crisis. The State which did not face any power shortage till 1979-80 is now having a deficit of about 200 MW. This is due to the high rate of industrial and agricultural growth registered in

the economy of the State resulting in a compound rate of annual growth of over 20 per cent per annum without substantial increase in its generation capacity. Further, out of the total capacity of Hydro and Thermal system in the State, 59 per cent is accounted for by the Hydro-Projects and 41 per cent by the Thermal Projects. The predominance of Hydro-Projects aggravates the fluctuation in the availability of power. In years of deficit rainfall there has been shortfall in the generation of power. The situation has become very critical this year necessitating 75 per cent power cut for heavy and power industries. The domestic consumption and even the essential services like water supply are not spared.

In order to save Orissa from such power crisis and also facilitate this poverty ridden backward State to march forward along the path of progress and prosperity its estimated requirement is 1860 MW of power at the end of the Seventh Five Year Plan. The establishment of two Super Thermal power stations, one at Talcher and another at IB Valley during this Plan period is quite inevitable.

I would, therefore, urge upon the Minister of Energy and the Planning Commission to have a realistic approach in accepting the Seventh Plan energy requirement of Orissa as 1860 MW and provide funds for the Talcher Super Thermal Plant and the IB Valley Thermal Project for making them operational during the Seventh Plan itself.

(ii) *Demand for instructing the D.D.A. to annual its resolution passed earlier requiring the D.C.M. to shift the Mills to non-conforming area.*

SHRI LALIT MAKEN (South Delhi) : The closure notice of Delhi Cloth Mills has created panic amidst 8 thousand textile workers and 50 thousand people who are the inhabitants of the labour colony. This problem has arisen because of the resolution passed by D.D.A. on 1st February, 1983, in which the D.D.A. has allowed D.C.M. management to shift the Mills. On the one hand the D.D.A. has given permission for the shifting, on the other hand it refuses to give alternative piece of land to D.C.M. Although Delhi Administration has decided not to give permission of closure, the problem will come to an end only when the